## NATIONAL COMPANY LAW APPELLATE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) No. 141 of 2020

IN THE MATTER OF: Shibankur Roychowdhury & Anr. ....Appellants Vs. Pralavankur Roychowdhury & Ors. ....Respondents **Present:** For Appellants: Mr. Dinesh Agnani, Sr. Advocate with Ms. Leena Tuteja, Advocate. Mr. Abhrajit Mitra, Sr. Advocate with Mr. Debanjan For Respondents: Mandal, Mr. Shaunak Mitra, Mr. Iram Hassan, Mr. Nitin Kumar Chahar, Mr. Mukul Katyal and Mr. Vikrant Pachnanada, Advocates for R-1 & 2. Mr. Joy Saha, Sr. Advocate with Mr. Rajarshi Dutta, Mr. VVV Sastry, Ms. Wamika Trehan and Mr. Tridib Bose, Advocates for R-3 & 4. Mr. Sanjay Gupta, Mr. Rahul Joshi and Mr. Rohit Keshari,(CS) for R-3 & 4. Mr. P Nagesh, Sr. Advocate with Mr. Ashutosh Gupta, Mr. Ratnankur Roy, Mr. Akshay Sharma and Mr. Gaurav Rana, Advocates for R-5 & 8. Mr. Krishnendu Datta, Sr. Advocate with Mr. Sholab Arora, Mr. Kunal Mimani and Mr. Kunal Vajani, Advocates for R-6. With Company Appeal (AT) No. 132 of 2020 **IN THE MATTER OF:** Biplabankur Roychowdhury & Anr. ....Appellants Vs.

Pralayankur Roychowdhury & Ors.

....Respondents

**Present:** 

For Appellants: Mr. Joy Saha, Sr. Advocate with Mr. Rajarshi Dutta, Mr. VVV Sastry, Ms. Wamika Trehan and Mr. Tridib Bose, Advocates. Mr. Biplabankur Roy Chowdhury, in person.

Mr. Sanjay Gupta, Mr. Rahul Joshi and Mr. Rohit Keshari,(CS).

Mr. P Nagesh, Sr. Advocate with Mr. Ashutosh Gupta, Mr. Ratnankur Roy and Mr. Gaurav Rana, Advocates for R-4 & 7.

Mr. Dinesh Agnani, Sr. Advocate with Ms. Leena Tuteja, Advocate for R-5 & 8.

Mr. Krishnendu Datta, Sr. Advocate with Mr. Sholab Arora, Mr. Kunal Mimani and Mr. Kunal Vajani, Advocates for R-6.

With Company Appeal (AT) No. 123 of 2020

## **IN THE MATTER OF:**

Ratnankur Roychowdhury & Anr.		Appellants
Vs.		
Pralayankur Roychowdhury & Ors.		Respondents
Present:		
For Appellants:	Mr. P Nagesh, Sr. Advocate Gupta, Mr. Ratnankur Roy, and Mr. Gaurav Rana, Advocat	Mr. Akshay Sharma
For Respondents:	Mr. Abhrajit Mitra, Sr. Advoca Mandal, Mr. Shaunak Mitra, M Nitin Kumar Chahar, Mr. Mu Vikrant Pachnanada, Advocate	te with Mr. Debanjan Ir. Iram Hassan, Mr. 1kul Katyal and Mr.
	Mr. Joy Saha, Sr. Advocate Dutta, Mr. VVV Sastry, Ms. Mr. Tridib Bose, Advocates for	Wamika Trehan and
	Mr. Sanjay Gupta, Mr. Rahul Keshari,(CS) for R- 3 & 4.	Joshi and Mr. Rohit
	Mr. Dinesh Agnani, Sr. Advoo Tuteja, Advocate for R-5 & 8.	cate with Ms. Leena
	Mr. Krishnendu Datta, Sr. Sholab Arora, Mr. Kunal Mir Vajani, Advocates for R-6.	
Company Appeal (AT) Nos. 141,132,123 of 2020		

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## <u>ORDER</u> (Virtual Mode)

**25.03.2021:** Arguments of Counsel for both sides in these Appeals are heard and completed.

## 'Reserved for Judgment'

[Justice A.I.S. Cheema] Member (Judicial)

> [V. P. Singh] Member (Technical)

sr/md

Company Appeal (AT) Nos. 141,132,123 of 2020